

Nomination of cases by Hon'ble The Chief Justice on 18/05/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	Writ A – 7401/2015 with W. P. - 9651/2015	Place before a Full Bench consisting of the DB of Hon'ble The Chief Justice and Hon'ble Dilip Gupta, J.	Writ A-II Section on 19/05/2015
2	Writ A – 19106/2004	The reference would have to be heard by a Full Bench of 3 Judges since the earlier decision in Spl. Appeal 1051/2007 dated 22.11.07 (referred to in the referring order of Hon'ble Arun Tandon, J.) is of a Division Bench. Hence place before the DB of Hon'ble The Chief Justice and Hon'ble P.K.S. Baghel, J.	Writ A-II Section on 19/05/2015
DB of Hon....., J			
3	CrI. A. - 4995/2009 with CrI. A. - 5019/2009 with CrI. A. - 5033/2009 with CrI. A. - 5062/2009	Hon. Ravindra Singh, J.	CrI. A. Section on 19/05/2015
4	Writ A – 26500/2014	Hon. Dilip Gupta, J.	Writ A-II Section on 19/05/2015
5	FAFO – 1773/2012 (Modification Application)	Hon. Rajes Kumar, J.	FAFO Section on 19/05/2015
6	FAFO – 3848/2009	Hon. Sudhir Agarwal, J.	FAFO Section on 19/05/2015
7	FAFO – 1818/2012 with FAFO – 3168/2012	Hon. Sudhir Agarwal, J.	FAFO Section on 19/05/2015
8	FAFO Defective – 822/2011 with FAFO Defective – 820/2011 with FAFO Defective – 821/2011 with FAFO Defective – 823/2011 with FAFO Defective - 824/2011	Hon. Sudhir Agarwal, J.	FAFO Section on 19/05/2015
9	Spl. A. - 1378/2009 (Review Application)	Hon. A. P. Sahi, J.	Spl. A. Section on 19/05/2015
10	W. P. - 26357/2015	Hon. Arun Tandon, J.	Computer fresh Section on 18/05/2015
Bench Comprising			
11	CrI. A. - 2386/2012 with CrI. A. - 1930/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 19/05/2015

	with Crl. A. - 2176/2012		
12	Crl. A. - 1525/2011 with Crl. A. - 2553/2011	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	Crl. A. Section on 19/05/2015
13	Crl. A. - 3773/2013 with Crl. A. - 317/2013	Hon. Arvind Kumar Tripathi, J. and Hon. Sunita Agarwal, J.	Crl. A. Section on 19/05/2015
14	Crl. A. - 837/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Ramesh Sinha, J.	Crl. A. Section on 19/05/2015
15	Crl. A. - 2954/2012	Hon. Arvind Kumar Tripathi, J. and Hon. Pankaj Naqvi, J.	Crl. A. Section on 19/05/2015
16	Writ A – 20671/2011 (Recall Application)	Hon. Arun Tandon, J. and Hon. B. Amit Sthalekar, J.	Writ A-II Section on 19/05/2015
17	W. P. – 74925/2011 (Review Application)	Hon. Arun Tandon, J. and Hon. V. K. Birla, J.	Writ C-II Section on 19/05/2015
18	Writ C – 11720/1986 (Recall Application)	Hon. Arun Tandon, J. and Hon. B. Amit Sthalekar, J.	Writ C-II Section on 19/05/2015
19	Spl. A. - 1963/2012 (Review Application)	Hon. Arun Tandon, J. and Hon. N. A. Moonis, J.	Spl. A. Section on 19/05/2015
Hon....., J.			
20	HCWP – 11921/2015	Hon. Bachchoo Lal, J.	Writ C-II Section on 18/05/2015
21	CAPL – 5037/2014	Hon. Sunita Agarwal, J.	Contempt Section on 19/05/2015
22	Writ A – 5717/2004	Hon. Sunita Agarwal, J.	Writ A-II Section on 19/05/2015
23	Writ A – 6361/2008 with W.P. - 7042/2008 with W.P. - 53240/2007 with W.P. - 23891/2008 with W.P. - 56143/2007	Hon. Sunita Agarwal, J.	Writ A-II Section on 19/05/2015
24	Writ C – 9504/1997	Hon. B. K. Narayana, J.	Writ C-I Section on 19/05/2015
25	Writ B – 22063/1988	Hon. R. S. R. (Maurya), J.	Writ B Section on 19/05/2015
26	Writ B – 1178/1979	Hon. R. S. R. (Maurya), J.	Writ B Section on 19/05/2015
27	Writ B – 10231/1978	Hon. R. S. R. (Maurya), J.	Writ B Section on 19/05/2015

28	Bail – 20665/2013	Hon. Harsh Kumar, J.	Bail Section on 19/05/2015
29	Bail – 1669/2015 with Bail – 7065/2015 with Bail – 39302/2014 with Bail – 39694/2014 with Bail – 42277/2014	Hon. Ramesh Sinha, J. (together with connected cases)	Bail Section on 19/05/2015
30	Bail – 18258/2014	Hon. Ranjana Pandya, J.	Bail Section on 19/05/2015
31	Crl. M. A. – 10076/2003	Hon. Ranjana Pandya, J.	U/S 482 Section on 19/05/2015
32	Crl. W. P. - 11732/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 18/05/2015
33	Bail – 16452/2015	Hon. Harsh Kumar, J.	Computer fresh Section on 18/05/2015
Appropriate Court dealing with such matters			
34	Crl. A. - 918/2013 with Crl. A. - 815/2013 with Crl. A. - 807/2013 with Crl. A. - 2925/2013	Appropriate Court dealing with such matters	Crl. A. Section on 19/05/2015
35	Crl. A. - 2370/2013	Appropriate Court dealing with such matters	Crl. A. Section on 19/05/2015
36	Crl. W. P. - 10977/2015	Appropriate Court dealing with such matters	Writ C-II Section on 19/05/2015
37	Bail – 12967/2015 with Bail – 9451/2015	Appropriate Court dealing with such matters	Bail Section on 19/05/2015
38	Art. 227 - 2174/2015	Appropriate Court dealing with such matters	Court No. 2 on 18/05/2015
39	W. P. - 27467/2015	Appropriate Court dealing with such matters	Computer fresh Section on 18/05/2015
40	Spl. A. - 303/2015	Appropriate Court dealing with such matters	Computer fresh Section on 18/05/2015
41	FAFO – 1230/2015	Appropriate Court dealing with such matters	Computer fresh Section on 18/05/2015

Special Order			
42	CrI. A. - 7030/2010	Place before Bench dealing with such matters under roster.	CrI. A. Section on 19/05/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
19/05/2015